

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 11.11.2019

NOTICE

Take notice that the matters of 11.11.2019 in the Chairperson's Court Cause list from S. No-30 and onwards will be taken up at 02:15 PM in the Court of Chairperson.

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
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By Order

-sd/-

Registrar